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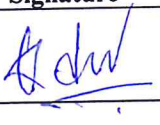
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL  
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

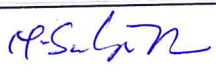
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.01.2020 AT 10.30 AM**

TRANSFER PETITIONNO.	
COMPANY PETITION/APPLICATIONNO.	CP (IB) No. 647/9/HDB/2019
NAME OF THE COMPANY	ECI Engineering & Construction Company Pvt Ltd
NAME OF THE PETITIONER(S)	Shree Ambani Engineering Works
NAME OF THE RESPONDENT(S)	ECI Engineering & Construction Company Pvt Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Gaurav Kumar	PCS	9584464319 gk@legallawkumar.com	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. S. G. Reddy	Legal officer	8688940288	


**ORDER**

PCS for Operational Creditor is present. Counsel for Corporate Debtor is present.

Today matter is listed for filing reply/counter. Time extended on payment of Rs. 500/-. List the matter on 04.02.2020.

  
**Member (T)**

**Binnu**

  
**Member (J)**